

ultimately in a saving of Rs 12,71,927 in relation to the sanctioned strength, and Rs. 44,38,262 in relation to the actual strength. There may not, however, be any substantial saving immediately, as until such time as the surplus staff is absorbed elsewhere into fresh items of work or to fill the vacancies in the existing staff it will be treated as supernumerary to the sanctioned strength of the concerned Ministry.

**Shri Tyagi:** That is nothing. That is no saving.

श्री श्रीकार लाल बेरवा : जिन मंत्रालयों में कर्मचारी कम किये हैं और वह दूसरी जगहों पर लगाये जा रहे हैं तो क्या वे उसी ग्रेड में लगाये जा रहे हैं या उनके ग्रेड में कटौती करके उनको दूसरी जगहों पर लगाया जा रहा है ।

श्री हज्रनवीस : ग्रेड में कटौती नहीं की गई है । उसी ग्रेड पर लिये जायेंगे । उनको कोई नुकसान नहीं होगा ।

**Shri Dinen Bhattacharya:** May I know whether this committee, before coming to any decision in respect of Class IV staff, made an on-the-spot departmental enquiry?

**Shri Hajarnavis:** They made as thorough an enquiry as possible.

**Shri Dinen Bhattacharya:** Was it a spot enquiry?

**Shri Hajarnavis:** I cannot say what the procedure followed exactly was, but the officers visiting the Ministry ascertained what work was being done, whether there was enough work for the staff etc.

**Shri S. C. Samanta:** May I know whether the Railway Ministry is included in the remaining five Ministries, as I do not find any mention of it in this statement?

**Shri Hajarnavis:** The Railway Ministry is not included. They have been

requested to consider the question themselves and take the necessary steps.

#### All India Education Service

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733 { Shri P. R. Chakraverti:  
Shri Harish Chandra Mathur:

Will the Minister of Education be pleased to state:

(a) the progress made in setting up an All-India Education Service;

(b) whether it is a fact that a scheme has been evolved under which the Central Officers will be appointed as administrative officers, such as Directors of Education, D.P.I.s and Principals of Colleges; and

(c) whether the State Governments have revised their earlier attitude, which was mostly opposed to the idea of an education service?

**The Minister in charge in the Ministry of Education (Shri Hamayun Kabir):** (a) and (c). Discussions are in progress with these State Governments, which have not yet agreed to the formation of the Service.

(b) Such a Scheme was under consideration and has been kept in abeyance in the context of the discussions now in progress for the formation of an Indian Educational Service.

**Shri P. R. Chakraverti:** What are the main grounds of objection from the States in this matter?

**Shri Hamayun Kabir:** Three States have not agreed so far—Madras, Madhya Pradesh and Maharashtra, one may say the three M's— but the grounds of objection are different. The Maharashtra Government feels that there would be a distinct disadvantage in this service, in having some educational officers who are all-India officers. The Madhya Pradesh Government is of the view that it is not necessary.

**Shri P. R. Chakraverti:** In view of the undesirable happenings which occur in the universities where the atmosphere is surcharged with the venom of group politics, has the Government impressed on the State Governments the need for going in for uniform standards?

**Shri Hamayun Kabir:** This was one of the recommendations accepted by the National Integration Council, and almost all the Chief Ministers were there, and there appeared to have been general agreement. But later on, when detailed discussions were taken up, these three States differed, and we are pursuing the matter with them.

**श्री भक्त वरुन :** श्रीमन्, क्या माननीय मंत्री जी को यह धारा है कि ये तीन राज्य भी इस से सम्मत हो जायेंगे, और देर से देर कर तक इस पर प्रमल हो जायेगा ?

**श्री हुमायून् कबिर :** धारा तो जरूर है कि जल्दी ही होगा, लेकिन उन्होंने एक दूसरी बात मान ली है कि अगर प्राल-इंडिया सर्विस न भी बने, अगर सेंट्रल सर्विस बने, तो सेंट्रल सर्विस के आफिसरों के साथ स्टेट आफिसरों का एक्सचेंज हो। यह मर्राप्टु गवर्नमेंट ने भी मन्जूर किया है।

**Shri Harish Chandra Mathur:** What is the outline and the scope of the proposals for the constitution of this committee which has been put to the various States?

**Shri Hamayun Kabir:** For the present teaching and research posts have not been included in this service. For the time being, it is mainly for administrative exchange at the level of educational administrators. That is the major feature. As for the rest, it is suggested that about 10 to 15 per cent posts may be reserved for women; it is also suggested that the promotion quota may be 25 per cent of the senior posts. Certain tentative scales have been drawn up. The

other features are broadly the same as in the existing All India Service.

**Shri Swell:** In view of the importance of the All India Educational Service for national integration, may I know whether the Government is determined to set up such a service not withstanding objections from some States?

**Shri Hamayun Kabir:** We can set up a central service even if there is some opposition from the States but for setting up an All India Service we have to carry the States with us and I believe it is far better to do so. Any idea of trying to impose such a service from the Centre would not be desirable from many points of view and would not also be practicable so long as the Constitution is not changed.

**श्री सिद्धेश्वर प्रसाद :** श्री माननीय मंत्री जी ने बताया कि इस प्रखिल-भारतीय सेवा में शिक्षण को शामिल नहीं किया जायगा। क्या मैं जान सकता हूँ कि इस की बाबत वजह क्या है कि इस में शिक्षण को शामिल नहीं किया जा रहा है ?

**Shri Hamayun Kabir:** I do not think it will be correct to say that education is not being made a part of it. In the subjects the difficulty which will arise is this. You have so much of specialisation today that interchange between officers of one service is difficult; say, interchange between a chemist and a physicist or between a bio-chemist and a philosopher would become very difficult.

**Shri Vishram Prasad:** The hon. Minister said that technical and research services will not be considered in this scheme. May I know what will be the fate of technical and research? May I know whether they will be put in the same class of service or inferior or superior class of service?

**Shri Hamayun Kabir:** I never said that technical teaching and research

posts will not be a part of the scheme for improvement. We are taking every possible measure to see that teaching and research posts are given a higher recognition; in fact a great deal of improvement in this respect had already taken place.

#### Brick Kilns in Delhi

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\*735. { Shri Sham Lal Saraf:  
Shri Siddananajappa:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware of a crisis facing the established brick kilns in Delhi, because of off-take of bricks having considerably fallen; and

(b) if so, whether Government propose to examine this matter and take necessary steps?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) The brick kilns of Delhi are not facing any crisis.

(b) Does not arise.

Shri Sham Lal Saraf: How far is it correct the report in the Press that these kilns have not been able to sell most of their production? Have Government found out the reasons?

Shri Hajarnavis: The reason is that sometimes bricks are not of the required quality. Secondly, there is slowing down of the building programme in Delhi. These are the reasons. But there is no hardship suffered because generous permits have been granted for the kiln owners to sell bricks outside Delhi so that there is no undue accumulation of stocks.

Shri Sham Lal Saraf: May I know if the Government is aware of the fact that a number of schemes relating to the low-paid employees are going ahead and, if so, whether the Government has made itself sure that these small, low-paid people will be able to buy these bricks at the moment and whether these bricks

will be made available to them or not?

Mr. Speaker: On the one hand he says that there is surplus and nobody is prepared to buy them, and on the other hand he says that the Government should take care to see that the small income-groups are enabled to buy them.

Shri Sham Lal Saraf: I want to know the reasons for its being or not being sold.

Shri Hajarnavis: It is precisely to help them that the control on rates, price and distribution has been imposed. Secondly, bricks are not the only building material which is required. Cement is also required. Sometimes cement is in short supply.

श्री शिव नारायण : क्या मैं जान सकता हूँ कि दिल्ली में ब्रिक्स का क्या भाव है ?

अध्यक्ष महोदय : भाव तो उन को पूछना चाहिए, जो कि ब्रिक्स खरीदना चाहते हैं। क्या माननीय सदस्य खरीदना चाहते हैं ?

श्री हजरतबीस : जहाँ तक कंट्रोल भाव का सम्बन्ध है, पहले दर्जे की ईंटों का भाव ३१ रुपये, २५ नये पैसे, दूसरे दर्जे की ईंटों का भाव २७ रुपये और तीसरे दर्जे की ईंटों का भाव २१ रुपये फ्री हज़ार है।

Shri Sonavane: The Minister of State in the Ministry of Home Affairs has just now said that some of the bricks are not of a high standard. So, may I know why he wants that these bricks should be sold outside Delhi when they are sub-standard, and why he is permitting their sale outside Delhi?

Shri Hajarnavis: The overall estimate of the stocks on 1st August was about 30 crores of bricks. They were of all varieties.

Mr. Speaker: The question was, if they are of such a standard, sub-